

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.103

New IA/2835/ND/2023 IN IB/307/ND/2019

IN THE MATTER OF:

Merckens Karton-UND Pappen Fabric GMBH	...	Applicant
Versus		
Franco Leone Ltd	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 22.05.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant	:	
For the Liquidator	:	Mr. Abhishek Anand, Adv., Mr. Karan Kohli, Adv., Mr. Vaibhav Mendiratta, Adv. & Mr. Sahil, Adv.

ORDER

New IA/2835/ND/2023

This report submitted by the Liquidator under Regulation 31(1) and (2) of IBBI (Liquidation Process) Regulations, 2016 is for placing on record the list of stakeholders. The same is taken on record with all just exceptions. Accordingly, the present application i.e. IA/2835/ND/2023 stands ***disposed of***.

Sd/-
DR. BINOD KUMAR SINHA,
MEMBER (TECHNICAL)

Sd/-
P.S.N. PRASAD,
MEMBER (JUDICIAL)